

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 240 of 2013

Dated : 19th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)
Versus

M/s Lanco Tanjore Power Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Vinod Kumar

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on 20.1.2014 and 21.1.2014 at

Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson